NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 76/237/NCLT/AHM/2016(NEW) C.A. No. 38/237/CLB/MB/2014 (OLD)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

Name of the Company: ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors

Section of the Companies Act: <u>Section 237 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

ORDER

None present for both parties in spite of issuance of notice.

Registry is directed to issue letter to the ROC to furnish the latest status report of the Respondent Company within six weeks.

List the matter on 19.12.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 17th day of October, 2016